

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

23. M.A. No.060/01011/2016 IN
O.A. No.060/00179/2014

(SURINDERJIT SHARMA & ORS. VS. UOI & ORS.)

23.08.2016

Present: Sh. Ram Lal Gupta, counsel for the applicants.
Sh. Madan Mohan, counsel for the respondents.

1. Present M.A. has been filed by the respondents seeking extension of time for implementing order dated 22.04.2016. Sh. Ram Lal Gupta submitted that the respondents have prepared calculation sheets of pension of 50 applicants; therefore, they may be granted further three months time to comply with the order.
2. Upon notice, Sh. Madan Mohan puts in appearance on behalf of the applicants and submitted that calculation sheets were supplied to the concerned quarter on 25.07.2016. However, he did not object to grant of further time but requested that lesser time may be granted to the respondents.
3. In view of the above, M.A. is allowed and respondents are granted two months further time from the date when earlier time expired, to implement the order of this Court. No further extension in time shall be allowed for this purpose.
4. M.A. stands disposed of.

Ke
**(UDAY KUMAR VARMA)
MEMBER (A)**

'KR'

Jas
**(SANJEEV KAUSHIK)
MEMBER (J)**